

# Bill Summary

## The Supreme Court (Number of Judges) Amendment Bill, 2019

- The Supreme Court (Number of Judges) Amendment Bill, 2019 was introduced in Lok Sabha on August 5, 2019 by the Minister of Law and Justice, Mr. Ravi Shankar Prasad. The Bill amends the Supreme Court (Number of Judges) Act, 1956.
- The Act fixes the maximum number of judges in the Supreme Court at 30 judges (excluding the Chief Justice of India). The Bill increases this number from 30 to 33.

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